

Daily Board dated 21.09.2020 of C.R. No. 43 H.H.J. Shri G. B. Gurao

| SR. NO | CASE NO. | Remarks |
|---------------|---|----------------|
| | NDPS M A/100831/2020 N C B MumbaiVersusShivam Piyush Hindia | |
| 2. | NDPS M A/100832/2020 N C B MumbaiVersusShivam Piyush Hindia | |
| 3. | SPL.CASE/100390/2020 Union Of India, Narcotics ControlBureauVersusHarwinder Singh | |
| 4 | SPL.CASE/100463/2020 The State of Maharashtra Thr ANCBandra UnitVersusYasin Abdul | |
| 5 | BAIL APPLNDPS/101002/2020 Swapnil Shantaram TalkarVersusThe State Of Byculla Police Station | |
| 6 | NDPS M A/100830/2020 Union of India Thr I.O. N C B MumbaiVersusShivam Piyush Hindia | |
| 7 | BAIL APPLNDPS/100991/2020 Shivam Piyush HindiaVersusNCB | |
| 8 | BAIL APPLNDPS/100992/2020 Shivam Piyush HindiaVersusNCB | |
| 9 | BAIL APPLNDPS/100993/2020 Shivam Piyush HindiaVersusNCB | |
| 10 | REMAND APPLNDPS/100613/2020 Faizan Imtiyaz Balim and Ors.VersusThe State Of DCB CID Police Station | |
| 11 | SPL.CASE/100747/2020 Union of India Thr NCBVersusShivam Piyush Hindia | |
| 12 | CRI BAILAPPLN/101889/2020 Nishant Nagraj Shirsikar --- ApplicantVersusThe State of Maharashtra - BangurNagar Police Station --- | |
| 13 | BAIL APPLNDPS/100998/2020 Yakub Shaikh @ Mehboob SubhanShaikhVersusThe State Shivaji Nagar Police Station | |
| 14 | REMAND APPLNDPS/100615/2020 Aksay Prakash RahalkarVersusThe State Of DCB CID CIU PoliceStation | |
| 15 | REMAND APPLNDPS/100563/2020 The State of Maharashtra ThroughV.B.Nagar Police StationVersusMohd. Ajmal Kasam Shaikh @ Dadhi | |
| 16 | REMAND APPLNDPS/100566/2020 The State of Maharashtra ThroughANC Ghatkopar UnitVersusMohd. Arif Nasir Shaikh | |
| 16 | REMAND APPLNDPS/100567/2020 Courier Cell APSC Mumbai Zone -IIVersusShailesh Jivan Lal Patel | |
| 17 | REMAND APPLNDPS/100569/2020 The State Of V B Nagar Police StationVersusSahil Ramzan Ali Khan @ Massa | |
| 18 | BA-998/2020 | |

Daily Board dated 22.09.2020 of C.R. No. 43
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| SR. NO | CASE NO. | Remarks |
|---------------|--|----------------|
| 1 | NDPS MA/100828/2020 The State of Maharashtra Thr ANC WorliUnitVersusSanjeet Vishwanath Ram Alias Bhola | |
| 2 | DISCHARGE APPLICATION NDPS SCASE/100107/2016 SIIBVersusMOHD.SHAFI AHMED ADHIYA ANDORS | |
| 3 | CRIAPPEAL/100343/2014 Nargis Mohd. Oomerbhoy - ApInt.VersusThe State-Gamdevi P. Stn. - Respdt. | |
| 4 | CRIAPPEAL/100978/2016 Brahmadeo Sobran @ Mahavir Yadav, RitaManoj Kalyana @ MA 2745/16 @ BA2613/16 - ApplicantsVersusThe State of Maharashtra - D. B. MargPolice Station - Respondent | |
| 5 | NDPS SCASE/100080/2017 ANC Ghatkopar UnitVersusAhmad Madar Shaik and one other | |

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| SR. NO | CASE NO. | Remarks |
|---------------|---|----------------|
| 1. | NDPS SCASE/100182/2015 The State of ANC, Kandivali UnitVersusSunita Suresh Bhave | |
| 2. | REMAND APPLNDPS/100578/2020 The State - NCB, MumbaiVersusShowik Chakraborty | |
| 3 | REMAND APPLNDPS/100579/2020 The State - NCB, MumbaiVersusZaid Vilatra S/o Mr. Arif Vilatra | |
| 4 | REMAND APPLNDPS/100580/2020 The State - NCB, MumbaiVersusSamuel Miranda S/o Marshal Miranda | |
| 5 | REMAND APPLNDPS/100581/2020 The State - NCB, MumbaiVersusAbdel Basit Pariher\ | |
| 6 | REMAND APPLNDPS/100603/2020 Narcotics Control BureauVersusDwayne Anthony Fernandes | |
| 7 | REMAND APPLNDPS/100604/2020 NARCOTICS CONTROL BUREAUMUMBAI ZONAL UNITVersusAnkush Arenja | |
| 8 | REMAND APPLNDPS/100609/2020 Narcotics Control Bureau MumbaiZonal UnitVersusSuryadeep Deepk Malhotra | |
| 9 | BAIL APPLNDPS/101001/2020 Ankush ArnejaVersusUnion Of India Narcotics ControlBureau | |
| 10 | REMAND APPLNDPS/10019/2020 The State- ANC Worli UnitVersusSarfraj Anwar Alam Shaikh @ SarfrajLangda | |
| 11 | REMAND APPLNDPS/100577/2020 The State - NCB, MumbaiVersusDipesh Sawant S/o Uttam Sawant | |
| 12 | REMAND APPLNDPS/100602/2020 STATE GOVERNMENT OF N.C.B.VersusCHRIS VALANKO PEREIRA S/ONOBET PEREIRA | |
| 13 | REMAND APPLNDPS/100576/2020 The State - NCB, MumbaiVersusAnuj Keshwani S/o. Sanjay Keshwani | |

Daily Board dated 24.09.2020 of C.R. No. 43
H.H.J. Shri G. B. Guroo

| SR. NO | CASE NO. | Remarks |
|-----------|---|---------|
| 1 | NDPS SCASE/100137/2018 The State of Maharashtra ANC AazadMaidan UnitVersusNasarin Imam Shaikh and anr 1 | |
| 2 | NDPS M A/100148/2019 Irfan Liyakat KhanVersusThe State of Maharashtra ANC | |
| 3 | NDPS SCASE/100029/2019 Air Intelligence UnitVersusZamarod Suhail Nakhwa | |
| 4 | NDPS M A/100328/2020 Jamir Shabbir ShaikhVersusThe State of Maharashtra ANC | |
| 5 | NDPS SCASE/100120/2016 ANCVersusIFUNANY | |
| 6 | NDPS SCASE/100087/2018 State D. N. Nagar Police StationVersusKedrick Odo Bartho | |
| 7 | NDPS SCASE/100204/2018 The State of Maharashtra Amboli PoliceStationVersusFemi Opayemi Oluyanka | |
| 8 | NDPS SCASE/100010/2019 The State of Maharashtra A.N.Cell,Ghatkopar UnitVersusAdil Jainulla Abidin Nakava | |
| 9 | CRIAPPEAL/100569/2017 Ashutosh S/o RamaniranjanMukhopadhyay@MA-1570-17,BA- 1345-17-ApInt.VersusThe State of Maharashtra and NarendraPrakashchandra Bansal-Respdts. | ORDER |
| 10 | DISCHARGE APPLICATION NDPS SCASE/100049/2014 The State N.C.B.VersusAnant Vardhar Pathak and 2 Ors. | |

Daily Board dated 25.09.2020 of C.R. No. 43
H.H.J. Shri G. B. Guroo

| SR. NO | CASE NO. | Remarks |
|---------------|--|-----------------------|
| 1 | NDPS SCASE/101320/1990 M.K.Chakraborty DRI Mumbai_VersusTarachand Suganchand Harlalka | |
| 2 | CRI M A/101136/2020 Union of India through Intelligence Officer -NCB --- ApplicantVersusMd. Kaizan Ebrahim S/o Karamilahi Ebrahim --- Respondent | |
| 3 | NDPS SCASE/100125/2019 Narcotics Control BureauVersusHarjinder Ram S/o Tarshem Lal | |
| 4 | NDPS SCASE/100146/2019 Union Of India, Narcotics Control BureauVersusRebeca Alessandra Matos Arce | |
| 5 | NDPS SCASE/100155/2019 Air Intelligence UnitVersusDilza Gomes Costa (Brazilian) | |
| 6 | NDPS SCASE/100162/2019 Narcotics Control BureauVersusKrishna Ent | |
| 7 | SPL.CASE/200/2020 The State of Maharashtra Bandra PoliceStationVersusRamjan Gasuddin Ansari and Anr | DISCHARGE APPLICATION |
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